

**Annexure-6****Name of the corporate debtor** Guntur Multi Packaging Industries Private Limited (under Liquidation)

CIN NO. : U74999AP2017PTC106455

CP (IB) No. 215/9/AMR/2019

IA No. 88/2022 *IN* CP (IB) No. 215/9/AMR/2019**Date of commencement of liquidation: 18/07/2022****List of stakeholders as on: 30/09/2022****List of operational creditors (other than Workmen, Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes / No)	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Sudhaavarshini Paper Mills Private Limited		17/09/2022	21,49,393	21,49,393	Supply of raw material	0	0	0	13.70	0	0	0	0	

2.	Devinen Prakash		05/09/2022	6,19,505	6,19,505	Factory Rent & Electricity	0	0	0	3.95	0	0	0	0	
3.	M.K.Traders		07/09/2022	24,61,988	24,61,988	Supply of raw material	0	0	0	15.69	0	0	0	0	
4.	Venkata Naga Lakshmi Paper Mills Private Limited		07/09/2022	12,98,267	12,98,267	Supply of raw material	0	0	0	8.27	0	0	0	0	
5.	Sri Durga Enterprises		07/09/2022	50,67,354	50,67,354	Supply of raw material	0	0	0	32.30	0	0	0	0	
6.	NOAH Traders		07/09/2022	1,07,57,526	0	Supply of raw material and Machinery	0	0	0	0	0	0	0	1,07,57,526	
7.	Vijay Anand Kraft Paper Private Limited		06/09/2022	29,57,141	29,57,141	Supply of raw material	0	0	0	18.85	0	0	0	0	
<b>Total</b>				<b>2,53,11,174</b>	<b>1,45,53,648</b>		<b>0</b>	<b>0</b>		<b>92.76</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1,07,57,526</b>	

Note :

Books of accounts of the **CD** were not made available and hence, the claim was admitted provisionally based on the documentation, agreement, loan covenants, acknowledgments, GST statements submitted by Asst. Commissioner (ST), Vuyyuru Circle etc.

- (1) The claim made by the landlord in respect of the leased property at Chinna Avutapalli, Gannavaram Mandal includes lease rentals of Rs. 60,000 and electricity charges of Rs. 29,831 during the CIRP period of November 2021 through May 2022 which forms part of the CIRP Costs.
- (2) The claim of the Operational Creditor - ***NOAH Traders*** (Sl. No. 6) has not been considered as further information and clarifications sought from the Operational Creditors was pending, and upon receipt of such information, clarifications, and additional documents, the same would be considered accordingly.

An Interlocutory application IA No 87 of 2021 in CP(IB) NO 215/9/AMR/2019 has been instituted before the Hon'ble NCLT, Amaravathi Bench praying the Hon'ble Adjudicating Authority to pass an order U/s 43 & 66 of the IBC Code against the Respondents for indulging into the activities / transactions falling within the ambit of preferential / fraudulent / wrongful trading as the case may be and granting any other relief as it may deem fit in the interest of justice.

Though the creditor claimed before the Additional Junior Civil Judge, Guntur that she was an operational as well as financial creditors, no such separate claims were submitted through Form C and Form D. The creditor has submitted only Form C. Information thus sought on separate claims for each of operational and financial transaction was still pending and upon its submission, verification, and validation the composition of financial creditors gets changed.

- (3) No claim has been made by the Operation Creditor - ***Vijay Anand Kraft Paper Private Limited*** (Sl. No. 7) during the CIRP period of November 2021 through May 2022 but submitted during the liquidation process.